

## Annexure 3

Name of Corporate Debtor: Future Retail Limited; Date of commencement of CIRP: July 20, 2022; List of creditors as on: June 14, 2024

## List of secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sr. No.	Name of Creditor	Details of Claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt (MM/DD/YYYY)	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Bank of New York Mellon	8/3/2022	46,698,478,998	41,094,092,796	USD Notes	41,094,092,796	-	No	20.78%	Nil	Nil	5,604,386,202	-	
2	Vistra ITCL (India) Limited	8/3/2022	2,763,886,090	2,763,886,090	NCDs	2,763,886,090	-	No	1.40%	Nil	Nil	-	-	
3	Centbank Financial Services Ltd - Union Bank of I	8/3/2022	2,231,084,932	2,231,084,932	NCDs	2,231,084,932	-	No	1.13%	Nil	Nil	-	-	
4	Union Bank of India	8/3/2022	20,024,205,493	17,793,120,562	Fund based and Non-Fund based	17,793,120,562	17,793,120,562	No	9.00%	Nil	Nil	2,231,084,932	-	
5	Bank of Baroda	8/3/2022	17,368,718,639	17,368,718,639	Fund based and Non-Fund based	17,368,718,639	17,368,718,639	No	8.78%	Nil	Nil	-	-	
6	Central Bank of India	8/3/2022	8,626,607,071	8,626,607,071	Fund based and Non-Fund based	8,626,607,071	8,626,607,071	No	4.36%	Nil	Nil	-	-	
7	Bank of India	8/3/2022	9,643,578,312	9,578,578,312	Fund based and Non-Fund based	9,578,578,312	9,578,578,312	No	4.84%	Nil	Nil	65,000,000	-	
8	State Bank of India	8/3/2022	1,952,734,121	1,952,734,121	Fund based and Non-Fund based	1,952,734,121	1,952,734,121	No	0.99%	Nil	Nil	-	-	
9	Indian Bank	8/3/2022	9,075,166,922	9,075,166,922	Fund based and Non-Fund based	9,075,166,922	9,075,166,922	No	4.59%	Nil	Nil	-	-	
10	Punjab National Bank	8/3/2022	8,030,735,255	8,030,735,255	Fund based and Non-Fund based	8,030,735,255	8,030,735,255	No	4.06%	Nil	Nil	-	-	
11	Uco Bank	8/3/2022	5,641,954,229	5,641,954,229	Fund based and Non-Fund based	5,641,954,229	3,107,115,009	No	2.85%	Nil	Nil	-	-	
12	IDBI Bank	8/3/2022	3,188,689,768	3,188,689,768	Fund based and Non-Fund based	3,188,689,768	3,188,689,768	No	1.61%	Nil	Nil	-	-	
13	Axis Bank Limited	8/3/2022	3,264,264,322	3,264,264,322	Fund based and Non-Fund based	3,264,264,322	3,264,264,322	No	1.65%	Nil	Nil	-	-	
14	Bajaj Finance Limited	8/3/2022	3,980,962,523	3,980,962,523	Fund based and Non-Fund based	3,980,962,523	3,980,962,523	No	2.01%	Nil	Nil	-	-	
15	Indusind Bank	8/3/2022	1,449,424,753	1,449,424,753	Fund based and Non-Fund based	1,449,424,753	-	No	0.73%	Nil	Nil	-	-	
16	IDFC First Bank Limited	8/3/2022	1,537,784,406	1,537,784,406	Fund based and Non-Fund based	1,537,784,406	1,537,784,406	No	0.78%	Nil	Nil	-	-	
17	Prudent ARC Limited	8/3/2022	1,805,651,706	1,805,651,706	Fund based and Non-Fund based	1,805,651,706	1,805,651,706	No	0.91%	Nil	Nil	-	-	
18	JC Flowers Asset Reconstruction Private Limited	2/24/2023	1,487,049,870	1,487,049,870	Fund based and Non-Fund based	1,487,049,870	-	No	0.75%	Nil	Nil	-	-	
19	The Jammu & Kashmir Bank	8/3/2022	1,085,698,907	1,085,698,907	Fund based and Non-Fund based	1,085,698,907	1,085,698,907	No	0.55%	Nil	Nil	-	-	
20	HDFC Bank	8/3/2022	976,458,410	976,458,410	Fund based and Non-Fund based	976,458,410	-	No	0.49%	Nil	Nil	-	-	
21	Qatar National Bank (QFSC)	8/3/2022	585,270,162	585,270,162	Fund based and Non-Fund based	585,270,162	585,270,162	No	0.30%	Nil	Nil	0	-	
22	RBL Bank Ltd	8/3/2022	511,576,589	511,576,589	Fund based and Non-Fund based	511,576,589	511,576,589	No	0.26%	Nil	Nil	-	-	
23	Shrihan Bank	8/3/2022	196,437,663	196,069,905	Bill Discounting	196,437,663	-	No	0.10%	Nil	Nil	367,758	-	
	<b>Total</b>		<b>152,126,419,139</b>	<b>144,225,580,247</b>		<b>144,225,948,006</b>	<b>91,492,674,272</b>		<b>72.94%</b>			<b>7,900,838,892</b>		

## Notes:

- This list presents claims received as on August 21, 2023, verified as on August 24, 2023, and remains subject to further verification and updation by RP in that regard.
- Figures have been converted into INR from respective currency as per Regulation 15 of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Process) Regulations, 2016 ("CIRP Regulations") as amended from time to time.
- Principal amount has been verified basis bank statements, backed by certificate under The Banker's Book Evidence Act, 1891 (as applicable), consortium documents and Corporate Debtor's books of accounts (as available) and other supporting documents as per requirements of the CIRP Regulations and the Code.
- The abovementioned voting share has been computed on the basis of amounts verified as on date.
- Claims of the financial creditors have been verified (to the extent possible) and admitted basis documents shared by claimants. Due to non-availability of information, supporting documents and personnel from the corporate debtor, and in order to solicit cooperation and assistance from the relevant stakeholders, the resolution professional has filed application under Section-19 of the Insolvency and Bankruptcy Code, 2016. The resolution professional shall revise the amounts of claims admitted, when he comes across additional information warranting such revision in accordance with Regulation 14 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.
- These claims are under verification. It is noted that certain claimants have not submitted complete set of documents or information to enable the RP to verify the claim. The details and information have been sought by the RP from such claimants and the same is pending to be received from the claimants. These claims shall be updated basis verification on receipt of requisite information from claimants.
- The said list of creditors (and further modifications to the list of creditors) will be duly uploaded on the website of the Corporate Debtor, IBB and will be shared in the virtual data room for access to prospective resolution applicants.
- The claim received from Centbank Financial Services Limited vide their claim form C dated July 26, 2023, and from National Bank of Oman vide their claim form C dated August 21, 2023, although received post 90 days from the insolvency commencement date, has been verified pursuant to orders dated August 8, 2023 and August 9, 2023 respectively from Hon'ble NCLT Mumbai.
- Pursuant to the loan assignment agreement dated May 14, 2024 and letter dated May 24, 2024, the exposure/debt of Cooperative Rabobank U.A. has been assigned in favour of Prudent ARC Limited, acting in its capacity as Trustee of Prudent Trust 99/24.